

**SUPPLEMENTARY REPORT OF THE OVERSIGHT COMMITTEE IN COMPLIANCE OF THE ORDER OF HON'BLE THE NATIONAL GREEN TRIBUNAL PASSED IN THE O.A. NO. 985/2019 IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU, KANPUR, UTTAR PRADESH WITH THE O.A. NO. 986/2019 IN RE: WATER POLLUTION AT RANIA, KANPUR DEHAT & RAKHI MANDI, KANPUR NAGAR, UTTAR PRADESH**

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The Hon'ble NGT, while dealing with **OAs No. 985 of 2019** and **986 of 2019** relating to the scientific disposal of chromium dumps at Rania, Kanpur Dehat and Rakhi Mandi, Kanpur Nagar, which have been in existence since 1976 and have inter alia resulted in contamination of ground water, thereby depriving the inhabitants of access to proper quality drinking water, has passed several orders on different dates for controlling pollution, restoring environment and improving the quality of life of the local people.

The Hon'ble NGT passed an order on 23.09.2022, directing all concerned to take immediate remedial action for the disposal of legacy chromium waste and also take systemic measures to ensure that such situation does not arise in future. The Oversight Committee has reviewed the progress in this case and submitted its report to the Hon'ble NGT from time to time, the last being on 22.02.2023 but it couldn't be taken up as the case was adjourned. Now, this O.A. is listed on 28.03.2023, hence, this supplementary report in continuation of the earlier report dated 22.02.2023 presenting the status of compliance till 20.03.2023 is being submitted.

**Status of Compliance:**

Sl No	Directions issued by the Hon'ble NGT	Action taken
1.	Contaminated sites need to be remediated in terms of removing of the waste and transporting to TSDF, followed by due stabilization/ immobilization.	As per the information received from the RO, UPPCB Kanpur Dehat, M/s Uttar Pradesh Waste Management Project has lifted 46457.26 MT out of 80,000 MT of allocation and treated approximately 27000 MT of waste. M/s Bharat Oil and Waste Management Ltd has lifted 2923.04 MT out of 5000 MT of allocation and treated 1579.285 MT of waste. The processing unit also informed that they have to complete the work before rainy season to avoid leaching of the waste into the ground water. The oversight

		committee inspected the work and based on the arrangements available on the site, progress till date, the pace at which the work is being carried out at the moment and the commitment shown by the two facilities and the executive team lead by the ADM (E) Kanpur Dehat, the target (May 2023) appears to be achievable.
2.	Contaminated chrome bearing ground water needs to be remediated by appropriate methodology and plan executed in a time bound manner. UPPCB and CPCB may immediately find out suitability of setting up of pilot plant model to treat chromium by way of setting up of RO/Ultra/Nano-Filtration process and application of Biotechnology to remove chromium as being done at other places for removal of arsenic/fluoride. This may be done in next three months and the cost of such demonstration/model project may be borne through EC funds of the UPPCB.	Same as in the previous report in respect of Kanpur Dehat. As per the report received from RO, UPPCB Kanpur Nagar on dated 17.03.2023, no Chromium was found in the ground water at Rakhi mandi, Kanpur Nagar.
3.	CPCB needs to get its directions dated: 18/23.08.2022 implemented on priority apart from action referred to in Para 11(1) above and also on other issues in a time bound manner.	Same as in the previous report dated 22.02.2023.
4.	UPPCB needs to monitor remedial measures to prevent pollution from tanneries in realistic manner issuing guidelines, roaster operations, sealing of drums/pedals, cutting down the production capacities, closing the	Same as in the previous report, even with the uploaded water quality report of Feb. 2023. It may be reiterated that since December 2022 the FC/TC related data is not being uploaded.

	tanneries till compliance is achieved.	
5	NMCG needs to ensure that CETP at Jajmau is completed as already long delay has taken place.	The date of completion has again been extended till October 2023 from August 2023 without mentioning any reason for the delay. The updated progress of work has been reported to be 69%, which is 2% more than that of Feb 2023. Even in the last 08 months only 15% progress has been made which is only about 2% per month. At the present pace, it appears difficult to complete the project within timeline.

### Recommendations:

In view of the above, the nature of recommendations made in the previous report dated 22.02.2023 does not undergo any change, hence reiterated.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

24-Mar-23

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**X** Anant Kumar Singh

Sri Anant Kumar Singh  
Member, Oversight Committee  
Signed by: ANANT KUMAR SINGH

**X** SVS Rathore

Justice SVS Rathore  
Chairman, Oversight Committee  
Signed by: SURENDRA VIKRAM SINGH RATHORE

Dated: March 24, 2023

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